

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : AKONA ENGINEERING PVT. LTD. V/S M/S SKT BUILDCON PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR APPLICANT : MS. BABITA JAIN, ADV.

COUNSEL FOR RESPONDENT : SH. SATYA PRAKASH SINGH, ADV.

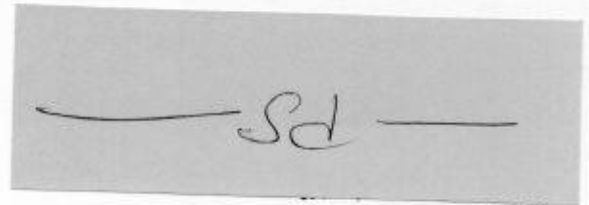
CP NO.(IB)285/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Ms. Babita Jain, Advocate for the applicant and Sh. Satya Prakash Singh, Advocate for the respondent through Video Conferencing.

Ld. Counsel for the applicant states that the talks of settlement are still going on and sometime may be granted for filing settlement agreement along with withdrawal application. Let, the same be filed by the next date fixed.

Accordingly, put up in the week commencing 23rd February, 2021 before the Regular Court/ through Video Conferencing.



Dated : 16.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)